

THE HIGH COURT OF KERALA

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C5-103185/2017

Kochi: 682 031

Dated : 22.11.2017

OFFICIAL MEMORANDUM

Sub: Filling up of post of Senior Clerk & Office Attendant in the Tribunal for Local self Government Institutions, Thiruvananthapuram-Applications-called for-regarding.

Ref: Letter No .444/A1/TLSGIs/2017 dated 13.11.2017 of the Tribunal for Local self Government Institutions, Thiruvananthapuram.

Copy of the reference cited is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The period of all deputations in the service of the applicant with the bodies therein should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the dated of joining of a substitute/fresh hand in the event of deputation.

(P.T.O)

7. The applications should be accompanied by the Biodata, NOC and statement under Rule 144, Part 1, KSR, so as to reach this office on or before 05.12.2017.

(By Order)



Sureshkumar D
Assistant Registrar

R

To

All District Judges

All Chief Judicial Magistrates

✓ The IT section, High Court (for publishing in the High Court website)

The File

D. No. 2966/17

No. 444/A1/TLSGIs/2017

Office of the Tribunal for
Local Self Government Institutions,
Sreemoolam Buildings,
Court Complex, Vanchiyoor,
Thiruvananthapuram,
Phone: 0471-2478394
e-mail ID: lsgitribunal@gmail.com
Dated: 13.11.2017.

From

Cijimol Kuruvilla,
Tribunal for Local Self Government Institutions,
Thiruvananthapuram.

103185

To

The Registrar (Subordinate Judiciary)
Hon'ble High Court of Kerala,
Ernakulam.

Sir,

Sub:- TLSGIs-Estt- Appointment of senior Clerk and Office
Attendant on deputation basis – intimated of- Reg.

Ref:- 1. G.O(Rt)No.125/2017/LSGD dated 16.01.2017
2. G.O(Rt)No.3220/2016/LSGD dated 25.11.2016

As per the reference 1st and 2nd cited, the period of
deputation in respect of one Office Attendant and one Senior Clerk
are going to expire on 23.11.2017 and 2.12.2017 respectively.

One post of Office Attendant and one post of Senior
Clerk will be vacant in this office on said dates and the posts are
to be filled up by appointment on deputation basis.

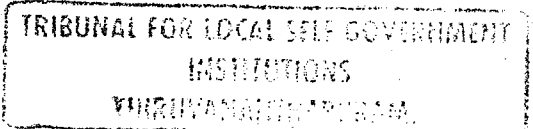
It is requested to take necessary steps to circulate this
intimation among the staff in the Subordinate Judiciary/ Judicial
Department and the application which may be received from the
employees who are willing to be appointed on deputation as
Senior Clerk and Office Attendant in this office may kindly be
forwarded to this office along with the Non Objection Certificate on
or before 30.12.2017.

Thiruvananthapuram
13.11.2017



Yours faithfully,

Cijimol Kuruvilla
Tribunal



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